

SCHEDULE II**FORM B****PUBLIC ANNOUNCEMENT**

(Under Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

For the attention of stakeholders of Sristek Clinical Research Solutions Limited

RELEVANT PARTICULARS		
1.	Name of corporate debtor	Sristek Clinical Research Solutions Limited
2.	Date of incorporation of corporate debtor	24.07.2002
3.	Authority under which corporate debtor is incorporated / registered	Register of Companies – Hyderabad
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	CIN: U74900TG2002PLC039366
5.	Address of the registered office and principal office (if any) of corporate debtor	DLF Cyber City, Block-3, 8 th floor, Gachibowli village, Serilingampally Mandal, Hyderabad TG 500048
6.	Date of closure of Insolvency Resolution Process	05.12.2019
7.	Liquidation commencement date of the corporate debtor	06.12.2019 [Order made available on 12.12.2019]
8.	Name and registration number of the insolvency professional acting as Liquidator	Chillale Rajesh IBBI/IPA-001/IP-P00699/2017-2018/11226
9.	Address and e-mail of the Liquidator, as registered with the Board	B-421, Western Plaza, O. U. Colony, H. S. Darga, Hyderabad 500 008. Telengana chillalerajes@yaho.co.in
10.	Address and e-mail to be used for correspondence with the Liquidator.	B-421, Western Plaza, O. U. Colony, H. S. Darga, Hyderabad 500 008. Telengana. liquidator.sristek@gmail.com
11.	Last date for submission of claims	January 12, 2020

Notice is hereby given that the Hon'ble National Company Law Tribunal Hyderabad Bench has ordered the commencement of a Liquidation of M/s. **Sristek Clinical Research Solutions Limited** on December 6, 2019.

The stakeholders of M/s. Sristek Clinical Research Solutions Limited are hereby called upon to submit their claims with proof on or before January 12, 2020 to the Liquidator at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Rajesh Chillale

IBBI/IPA-001/IP-P00699/2017-2018/11226

Liquidator

Sristek Clinical Research Solutions Limited

Date: December 13, 2019

Place: Hyderabad.